

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3209
ANSWERED ON:29.11.2010
PF SCHEME IN UNORGANISED SECTOR
Rama Devi Smt. ,Sugavanam Shri E.G.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has not implemented the Public Provident Fund (PPF) scheme in the unorganised sector so far;
- (b) if so, the reasons therefor;
- (c) if not, the number of persons benefited from the scheme so far, State-wise;
- (d) whether the Government is aware of the long pending demand for opening up of an Employees Provident Fund (EPF) Office at Hosur, Tamil Nadu; and
- (e) if so, the detailed action taken thereon?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a) to (c): Public Provident Fund is applicable to all citizens, including unorganised sector.
- (d) & (e): As per the decision of the Executive Committee, Central Board of Trustees, Employees' Provident Fund in its 63rd meeting held on 10.11.2008, the norms for opening of field offices of the Employees' Provident Fund Organisation are being revisited. Once norms are approved, proposal for opening of field offices would be considered.